

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 646 of 2016 in
DFR No. 3501 of 2016**

Dated: 16th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s Green Energy Association **...Appellant(s)**

Vs.

Joint Electricity Regulatory Commission & Ors. **...Respondent(s)**

Counsel for the Appellant(s) : Ms. Ritika Singhal

Counsel for the Respondent(s) : Ms. Himangini Mehta for R.1

Mr. Anand K. Ganesan
Ms. Neha Garg for R.5 & 13

ORDER

Learned counsel for the Respondent Nos. 5 & 13 states that she has not received a copy of the application. Learned counsel for the Appellant shall serve copy of the application on the Respondent.

List the matter on **17.01.2017.**

**(I. J. Kapoor)
Technical Member**

ts/sh

**(Justice Ranjana P. Desai)
Chairperson**